

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 04.12.2018 (Tuesday)**

**Court of Chairperson**

**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 646 of 2018 & I.A. No. 1809 of 2018	Ranvir Ranjit Vs Vijay R Vakharia & Ors	Rohini Musa	Amrita Sanghi (R1-7) Vikaas Mehta-R8

**For Admission (Fresh Cases)**

<b>2.</b>	Contempt Case (AT) No. 20 of 2018 in Comp. App. (AT) (Ins) No. 569 of 2018	Jitendra Lohia Vs. Prithvi Finvest Co. Pvt. Ltd. & Ors.	Arjun Asthana	
<b>3.</b>	Comp. App. (AT) (Ins) No. 712 of 2018	Maithan Alloys Ltd. Vs Anish Niranjan Nanavaty & Ors.	Rahul Ray	Sumesh Dhawan-RP Aman Varma-(R2,3)
<b>4.</b>	Comp. App. (AT) (Ins) No. 716 of 2018	AKME Raaga Flats Buyers Association Vs. Hari Kishan Sharma & Anr.	Apoorv Gupta	
<b>5.</b>	Comp. App. (AT) (Ins) No. 752 of 2018	Guneet Pal Singh Majitha Vs. Dharmendra Kumar	Rakesh Bajaj	
<b>6.</b>	Comp. App. (AT) (Ins) No. 753 of 2018	Trade Affairs Vs. Borkar Colorpacks Pvt. Ltd.	Anandh K.	
<b>7.</b>	Comp. App. (AT) (Ins) No. 754 of 2018	Export- Import Bank of India & Anr. Vs. Astonfield Solar (Gujrat) Pvt. Ltd. & Anr.		
<b>8.</b>	Comp. App. (AT) No. 383 of 2018	Gabs Investments Pvt. Ltd. & Anr. Vs. Deputy Commissioner of Income Tax & Ors.	Ranjana Roy Gawai	
<b>9.</b>	Comp. App. (AT) No. 401 of 2018	Satish Dhondiram Jawale Vs. Registrar of Companies, Pune	Anisha Mahajan	

**For Admission (After Notice)**

<b>10.</b>	Comp. App. (AT) (Ins) No. 224 of 2018	Y. Shivram Prasad Vs. S. Dhanapal & Ors. <b>with</b>	Ashwin Kumar D.S.	TRB Siva Kumar-R1 Rahul Srivastva-R2 & R5
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11.	Comp. App (AT) (Ins) No. 286 of 2018	Asset Reconstruction Company (India) Ltd. Vs. Servalakshmi Paper Ltd. &Ors.	Vishnu Shriram	TRB Siva Kumar- R1 Rahul Srivastva- R2& R5
12.	Comp. App. (AT) (Ins) No. 270 of 2018	Sugan Choudhary Vs. KhandelwalBusar Industries Pvt. Ltd. &Anr.	Amit Chadha	Rakesh Kumar Sunil Kumar-IRP
13.	Comp. App. (AT) (Ins) No. 582 of 2018	Oversaes Infrastructure Alliance (India) Pvt. Ltd. Vs. Kay Bouvet Engineering Ltd.	Abhishek Puri	Ajay K Jain
14.	Comp. App. (AT) (Ins) No. 647-650 of 2018	ROC, Bangalore & Anr. Vs. Namaste Exports <b>with</b>	Gaurav Rohilla	
15.	Comp. App. (AT) (Ins) No. 651-652 of 2018	ROC, Bangalore & Anr. Vs. South India Cements Ltd.	Gaurav Rohilla	
16.	Comp. App. (AT) (Ins) No. 655 of 2018	Gaurav Hargovindbhai Dave Vs. Asset Reconstruction Company (India)Ltd. & Anr.	Mahesh Agarwal	
17.	Comp. App. (AT) No. 193 of 2018	B. Sudhakar Reddy & Ors. Vs. B. Manpal Reddy & Ors.	YogeshRaavi	Nikhil Nayyar- R1&R2 ML Sharma-R5 Sumit Batra-R6 Ashim Sood-R9
18.	Comp. App. (AT) No. 229 of 2018	Ashok Pulp & Papers Pvt. Ltd. & Ors. Vs. BrijBhushan Gupta <b>With</b>	Sanjay Agnihotri	Manoj Kumar Pandey
19.	Comp. App. (AT) No. 230 of 2018	Yogesh Gupta & Ors. Vs. BrijBhushan Gupta & Ors.	Sanjay Agnihotri	Manoj Kumar Pandey
20.	Comp. App. (AT) No. 343 of 2018	Universal Heat Exchangers Ltd. Vs. K. Ramakrishnan	K.S. Ravichandran, S. Manjuladevi	Aditya Verma

#### For Hearing

21.	Comp. App (AT) No. 213 of 2017  <b>Part Heard</b>	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ltd. & 4 Ors. <b>With</b>	M. SricharanRangarajan	Soham Kumar Ginni Sehgal
22.	Comp. App. (AT) No. 296 of 2017  <b>Part Heard</b>	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ors.	M. SricharamRangarajan Sreoshi Chatterjee	Chaman Lal Soham Kumar Ginni Sehgal

<b>23.</b>	Comp. App. (AT) (Ins) No. 182 of 2018  <b>Part Heard</b>	Bhavik Bhimiyani Vs. Uday Vinodchandra Shah (R.P.) of Neelkanth Township &Construction Pvt. Ltd. &Ors.	Smriti	Abhishek Anand – R1
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**12: 00 noon**

**For Hearing**

<b>24.</b>	Comp. App. (AT) (Ins) No. 408 of 2018 <b>Part Heard</b>	Jya Finance and Investment Company Ltd. Vs. J.R. Agro Industries Pvt. Ltd. & Ors.	Arijit Mazumdar	Arvind Kumar(R1), Vikram Bajaj (RP), Amit Gupta (R3)
<b>25.</b>	Comp. App. (AT) (Ins) No. 232 of 2018	Roma Enterprises Vs. Martin S. K. Golla (Resolution Professional)	RenukaSahu	Davesh Bhatia

**2:00 PM**

**For Hearing (Part Heard)**

<b>26.</b>	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017 (Old Appeal No. 50/2014)	Adani Gas Limited (AGL) Vs. CCI &Anr.  <b>With</b>	Rahul Satyan	MehulParti, R-1 Sharad Gupta, R-2
<b>27.</b>	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014)	Faridabad Industries Associations (FIA) Vs. CCI &Anr.	Sharad Gupta	MehulParti (R-1) Rahul Satyan
<b>28.</b>	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors. <b>with</b>	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
<b>29.</b>	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. <b>with</b>	Sagardeep Singh	Ishkanan Singh – R1
<b>30.</b>	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India &Ors. <b>with</b>	Sagardeep Singh	Ishkanan Singh – R1

31.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India &Ors. <b>with</b>	Sagardeep Singh	Ishkanan Singh – R1
32.	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors. <b>with</b>	Sagardeep Singh	Ishkanan Singh – R1
33.	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha Vs. Competition Commission of India &Ors. <b>with</b>	Sagardeep Singh	Ishkanan Singh – R1
34.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India &Ors. <b>With</b>	Sagardeep Singh	Ishkanan Singh – R1
35.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India &Ors. <b>With</b>	Anuj Berry	Udayan Jain-R1
36.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India <b>with</b>	A. Chakrabarty	Udayan Jain-R1
37.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India <b>with</b>	A. Chakrabarty	Udayan Jain-R1
38.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan& Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1

**Note: Court will not sit after 3:00 PM.**

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**By Order**  
-sd/-

**Registrar**